

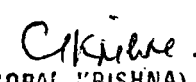
In The Central Administrative Tribunal
Jaipur Bench, Jaipur

3

OA/TA/MP. No. 320/97/199

P.D. Sharma

Versus. O.O.T & Ors.

Date of Order	Orders
1-8-97	Mr. C.B. Sharma, Counsel for the applicant may be listed for admission on 18.8.97.  RATTAN PRAKASH Judicial Member  (O. P. SHARMA) Administrative Member
	18/8/97 Mr. C.B. Sharma, Counsel for the applicant may be listed for admission on 28/8/97.  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) VICE CHAIRMAN
28.8.97	Mr. C.B. Sharma, Counsel for the applicant The learned Counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh application. Permission to withdraw the OA is granted. The OA is dismissed as withdrawn. The applicant may file a fresh application subject to its maintainability.  (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member

*Recd by
C.A. Secy
30/8/97*